

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Order: 07.11.2000

OA 322/98

Harish Chand Khemani son of Shri Sunder Khemani aged about 39 years, resident of Railway Quarter No. 1240-B, Ranganj Colony Ajmer at present employed on the post of Clerk in the Office of DRM, Western Railway, Jaipur.

.... Applicant.

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Ajmer Division, Ajmer.

.... Respondents.

Mr. J.K. Kaushik, Counsel for the applicant.  
Mr. R.G. Gupta, Counsel for the respondents.

CO RAM

Hon'ble Mr. S.K. Agarwal, Member (Judicial)  
Hon'ble Mr. Gopal Singh, Member (Administrative)

ORDER

(PER HON'BLE MR. S.K. AGARWAL, MEMBER (JUDICIAL))

In this OA filed under section 19 of the Administrative Tribunal's Act, applicant makes a prayer that respondents be directed to assign proforma seniority to the applicant from the date of his passing the selection on the post of Typist i.e. from year 1989 and consequential seniority on the post of LDC in combined seniority for the post of LDC and Typist and allow all consequential benefits.

.... 2/-

2. We have perused the averment made by the applicant in OA and reply filed by the respondents.

3. It appears that applicant has filed earlier OA No. 604/92 which decided on 04.2.93. For implementation of the order in this OA, CP was also filed which was also disposed of vide order dated 10.4.94. Thereafter, applicant has also filed OA 599/93 which was decided/disposed of vide order dated 04.6.97 and thereafter applicant filed this OA for the relief, as prayed for. In our considered opinion, applicant is not entitled to for the relief sought for. Therefore, we dismiss this OA having no merit. No order as to costs.

Go Pal Singh

(GO PAL SINGH)  
MEMBER (A)

S.K. Agarwal

(S.K. AGARWAL)  
MEMBER (J)